## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## O.A. No. 62/1209/2021



This the 16th day of August 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Rumaisa Quraishee
Applicant
(Advocate:- Mr. Bhat Fayaz Ahmad)
<u>Versus</u>
1. U.T. of Jammu and Kashmir & Ors
Respondents
(Advocate: Mr. Amit Gupta, learned A.A.G.)
ORDER [ORAL]  (Delivered by Hon'ble Mr. Anand Mathur, Member-A)  Learned counsel for the applicant seeks the permission of this Tribunal to withdraw the present O.A. with liberty to file afresh.
2. Permission granted. The O.A. is dismissed as withdrawn with liberty to the
applicant to file afresh.
(ANAND MATHUR) MEMBER (A)  (RAKESH SAGAR JAIN) MEMBER (J)  Arun